

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 32236/2014

(Arising out of impugned final judgment and order dated 28/08/2014
in WP No. 1788/2013 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

STATE OF U.P. & ORS. Petitioner(s)

VERSUS

RAM KRISHAN SONI Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 04/12/2014 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr.Vikrant Yadav,Adv.
Mr. Gaurav Dhingra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Let this matter to be listed along with the record of SLP (C)
No. 1979 of 2003 on 05.12.2014.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master

Signature Not Verified

Digitally signed by
Gulshan Kumar Arora
Date: 2014.12.17
14:32:57 IST
Reason: